

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1122/2021

Date of order: 02.09.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

DEBASISH BHATTACHARYA
VS.
INDIAN MARITIME UNIVERSITY

For the Applicant : Mr. A. Ghosh, Counsel

For the Respondents : Mr. A. Basu, Counsel
Mr. P. Banerjee, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard ld. Counsel for both sides.

2. Ld. Counsel for applicant submits that the applicant wants to withdraw the matter as he does not want to pursue the matter any further.
3. Accordingly, the OA is disposed of as withdrawn with liberty to approach before the appropriate forum, in accordance with law.
4. Letter dated 31.08.2021 seeking withdrawal is taken on record.


(Dr. Nandita Chatterjee)
Member (A)


(Bidisha Banerjee)
Member (J)

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